IN THE NATIONAL COMPANY LAW TRIBUNAL : NEW DELHI COURT-III

CA-(CAA)-93(ND)/17

IN THE MATTER OF:

M/s. TR Computers (P) Ltd. And APC Air Systems(P) Ltd

.. PETITIONER

SECTION:

Under Section 230-232

Order delivered on 12.9.2017

Coram:

R. VARADHARAJAN, Hon'ble Member (Judicial)

For the Petitioner/Applicant

: Mr. Himanshu Harbola, Advocate

For the Respondents

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<u>ORDER</u>

Learned Counsel for the petitioner is present. Heard.

Order reserved

(R! VARADHARAJAN) MEMBER (JUDICIAL)

Surjit 12.9.2017